

Title: Introduction of the Nationalisation of Inter-State Rivers Bill, 1998.

DR. ULHAS VASUDEO PATIL (JALGAON): I beg to move for leave to introduce a Bill to provide for nationalisation of inter-State rivers for the purpose of equitable distribution of river waters among the States and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for nationalisation of inter-State rivers for the purpose of equitable distribution of river waters among the States and for matters connected therewith or incidental thereto."

The motion was adopted.

DR. ULHAS VASUDEO PATIL (JALGAON): I introduce the Bill.
